

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH  
(Office of the Registrar General at Srinagar)**

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**ORDER**

**No: 563 of 2023/RG**

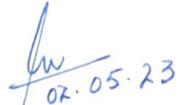
**Dated: 02.05.2023**

In the interest of administration, Hon'ble the Chief Justice has been pleased to order the following transfers and postings in the High Court Registry:

- 1) Sh. Y.P. Bourney, Registrar Vigilance, High Court of J&K and Ladakh, is transferred and posted as Director, J&K Judicial Academy.
- 2) Sh. Tasleem Arief, District Judge, whose services have been placed at the disposal of Hon'ble the Chief Justice, is posted as Registrar Vigilance, High Court of J&K and Ladakh. He shall also hold the additional charge of Registrar Inspection, Srinagar till further orders.

Further, the charge of the Court of Additional District and Sessions Judge, Srinagar is assigned to Ms. Sandeep Kour, 3<sup>rd</sup> Additional District and Sessions Judge, Srinagar.

**By Order.**

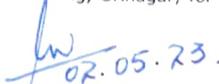
  
**(Shahzad Azeem)**  
**Registrar General**

**Dated: 02.05.2023**

**No: 21623-83/RG/GS**

**Copy to the:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr/Ms. Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K Judicial Academy, Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
7. Member Secretary, Legal Services Authority, J&K/Ladakh.
8. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar.
9. Registrar Computers (IT), High Court of J&K and Ladakh, Jammu.
10. All Principal District and Sessions Judges, UTs of Jammu & Kashmir and Ladakh.
11. Registrar Administration/Recruitment/Management, High Court of J&K and Ladakh
12. Concerned Judicial Officers, \_\_\_\_\_  
..... for information and necessary action.
13. Joint Registrar Judicial (Protocol), High Court of J&K and Ladakh, Jammu/Srinagar.
14. Director Finance, High Court of J&K and Ladakh, Srinagar.
15. Account Officers of both the wings of the High Court of J&K and Ladakh.
16. Incharge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
17. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
18. In-charge Statistical & Accounts Section, High Court of J&K and Ladakh Main Wing, Srinagar, for information.
19. Office file.

  
**Registrar General**